

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF MUELLER PROST SHARED SERVICES PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	Mueller Prost Shared Services Private Limited
2	DATE OF INCORPORATION OF CORPORATE PERSON	02 May 2017
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies - Mumbai
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74999MH2017FTC294562
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	4/B, G. Mayfair 26, S.V. Road, Bandra, Mumbai, Maharashtra 400 050
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	24 July 2024
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name : Dhanshyam Patel Address : 322, Zest Business Spaces, MG Road, Ghatkopar East, Mumbai 400 077 Email - vliq.mp@gmail.com / dpatel@ckpatel.com Phone - +91 91374 42977 Reg No. - IBBI/IPA-001/IP-P01373/2018-2019/12155
8	LAST DATE FOR SUBMISSION OF CLAIMS	23 August 2024

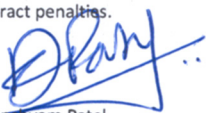
Notice is hereby given that the Mueller Prost Shared Services Private Limited has commenced voluntary liquidation on 24th July 2024.

The stakeholders of Mueller Prost Shared Services Private Limited are hereby called upon to submit a proof of their claims, on or before 23rd August 2024, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:
Place:
Date:


Dhanshyam Patel
Mumbai
26 July 2024





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FOR THE ATTENTION OF THE STAKEHOLDERS OF MUELLER PROST SHARED SERVICES PRIVATE LIMITED	
RELEVANT PARTICULARS	
1. NAME OF CORPORATE PERSON	Mueller Prost Shared Services Private Limited
2. DATE OF INCORPORATION OF CORPORATE PERSON	02 May 2017
3. AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies - Mumbai
4. CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74999MH2017FTC294562
5. ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	4/B, G. Mayfair 26, S.V. Road, Bandra, Mumbai, Maharashtra 400 050
6. LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	24 July 2024
7. NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name : Dhanshyam Patel Address : 322, Zest Business Spaces, MG Road, Ghatkopar East, Mumbai 400 077 Email - vliq.mp@gmail.com / dpatel@ckpatel.com Phone - +91 91374 42977 Reg No. - IBB/I/PA-001/IP-P01373/2018-2019/12155
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Name and Signature of the Liquidator: **Dhanshyam Patel**
Place: **Mumbai**
Date: **26 July 2024**

नमुना अ जाहिर अधिसूचना (इनसॉल्व्हन्सी अॅण्ड वेंकॅटसी बोर्ड ऑफ इंडिया (वॉल्युंटी लिकेडेशन प्रोसेस) रेग्युलेशन्स, २०१७ चे नियम १४ अन्वये) म्युल्लर प्रोस्ट शेअर्ड सर्विसेस प्रायव्हेट लिमिटेडच्या भागधारकांचे लक्ष वेधण्याकरिता		
आवश्यक तपशील		
१	कॉर्पोरेट ऋणकोचे नाव	म्युल्लर प्रोस्ट शेअर्ड सर्विसेस प्रायव्हेट लिमिटेड
२	कॉर्पोरेट ऋणकोची स्थापना तारीख	२ मे, २०१७
३	ज्या प्राधिकरणाअंतर्गत कॉर्पोरेट ऋणको स्थापना/नॉदणीकरण झाले आहे	कंपनी निबंधक, मुंबई
४	कॉर्पोरेट ऋणकोचे कॉर्पोरेट ओळख क्र. /मर्यादित दायित्व ओळख क्रमांक	यु७४९९९एमएच२०१७एफटीसी२९४५६२
५	कॉर्पोरेट ऋणकोचे नॉदणीकृत कार्यालय व प्रधान कार्यालयाचे (काही असल्यास) पत्ता	४/बी. जी. मेफेअर, २६, एस.व्ही. रोड, वांद्रे, मुंबई, महाराष्ट्र-४०००५०.
६	कॉर्पोरेट ऋणकोच्या संदर्भात दिवाळखोरी प्रारंभ तारीख	२४ जुलै, २०२४
७	परिस्मापकाचे नाव, पत्ता, इमेल व दुरध्वनी क्र./नॉदणी क्र.	नाव: धनश्याम पटेल पत्ता: ३२२, झेस्ट बिझनेस स्पेसेस, एम.जी. रोड, घाटकोपर (पुर्व), मुंबई-४०००७७. ई-मेल: vliq.mp@gmail.com / dpatel@ckpatel.com दूर.:+९१ ९१३७४२९७७ नॉदणी क्र.: आयबीबीआय/आयपीए-००१/ आयपी-सी०१३७३/२०१८-२०१९/१२१५५
८	दावा सादर करण्याची अंतिम तारीख	२३ ऑगस्ट, २०२४

येथे सूचना देण्यात येत आहे की, दिनांक २४ जुलै, २०२४ रोजी म्युल्लर प्रोस्ट शेअर्ड सर्विसेस प्रायव्हेट लिमिटेड ऐच्छिक दिवाळखोरी प्रारंभ झाली आहे.

म्युल्लर प्रोस्ट शेअर्ड सर्विसेस प्रायव्हेट लिमिटेड यांच्या धनकोंना येथे कळविण्यात येत आहे की, बाब क्र.७ मध्ये नमूद पत्त्यावर अंतरीम ठराव अधिकाऱ्याकडे २३ ऑगस्ट, २०२४ रोजी किंवा त्यापूर्वी त्यांच्या दाव्याचे पुरावे सादर करावे.

आर्थिक धनकोंनी त्यांचे दाव्याचे पुरावे फक्त विद्युत स्वरूपातच सादर करावेत. अन्य इतर धनकोंनी त्यांच्या दाव्याचे पुरावे व्यक्तिशः, टपालाद्वारे किंवा विद्युत स्वरूपात सादर करावेत.

बाह्याचे चुकीचे किंवा फसवे पुरावे सादर केल्यास दंडात्मक कारवाई केली जाईल.

परिस्मापकाचे नाव व स्वाक्षरी: धनश्याम पटेल
दिनांक: २६ जुलै, २०२४
ठिकाण: मुंबई